

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 177 of 2011**

**Dated: 25<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Araveli Transmission Service Company Limited .... Appellant (s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Appeal No. 181 of 2011 &  
IA-2770 of 2011, 271 of 11**

**Araveli Transmission Service Company Limited .... Appellant (s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Kaushik Mishra  
Counsel for the Respondent(s): -

**ORDER**

At the request of the learned counsel for the appellant, post the  
matter on **1.12.2011**.

**( P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

KS/AK